

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


7

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/30, 31/ (IB)/2017
NAME OF THE PETITIONER(S) : M. ANTHONY PETER
NAME OF THE RESPONDENT(S) : PDF ESTATES INDIA LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	


B.C. Ramesh
Counsel for petitioner
9841840154.

ORDER

Counsel for petitioner present and has not filed the affidavit in proof of notice sent to the respondent. He is directed to send fresh notice to the respondent and file proof of the same by way of affidavit. Time extended at request. Put up on 24.10.2017 at 10.30 A.M.

-sd-
K Anantha Padmanabha Swamy
Member (Judicial)

bc